

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. C.P./91(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.07.2024**

NAME OF THE PARTIES: Rajesh Pesuram Wadhwa

VS

Inland Chemidrugs Limited

Appearance

For Petitioner / Applicant / Liquidator :

For Respondent :

SECTION 241(1) - 242(4), 244(1) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Despite someone having logged in through VC, is not responding to the call of
the court.

List to **03.09.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Saharukh---

Sd/-
LAKSHMI GURUNG
Member (Judicial)